

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers/ADJs/PO:MACT, Posted in East District, Karkardooma courts, Delhi shall act as Link Officer for miscellaneous work as mentioned against their names:-

Sl. No.	Name of the Judicial Officer/ADJ	Name of the 1 st Link Officer/ADJ	Name of the 2 nd Link Officer/ADJ
1.	Sh. Ajay Garg, ADJ-01, East	Sh. Sanatan Prasad, ADJ-02, East	Sh. Rajesh Kumar, ADJ-03, East
2.	Sh. Sanatan Prasad, ADJ-02, East	Sh. Rajesh Kumar, ADJ-03, East	Sh. Kishor Kumar, ADJ-04, East
3.	Sh. Rajesh Kumar, ADJ-03, East	Sh. Kishor Kumar, ADJ-04, East	Sh. Samar Vishal, PO:MACT
4.	Sh. Kishor Kumar, ADJ-04, East	Sh. Samar Vishal, PO:MACT	Sh. Ajay Garg, ADJ-01, East
5.	Sh. Samar Vishal, PO:MACT	Sh. Ajay Garg, ADJ-01, East	Sh. Sanatan Prasad, ADJ-02, East

Note: In the event of the ADJ/PO:MACT/Link Officer is not available then the Senior most ADJ/PO:MACT available will look after the miscellaneous work.

(Sanjay Garg-1)

Principal District & Sessions Judge,
East District, Karkardooma Courts,
Delhi

No. 2745-2754 /Pr. D&SJ(East)/KRD/Delhi

Dated 17/03/2023

Copy forwarded for information & necessary action to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Principal District and Sessions Judge(HQs), The Hazari Court, Delhi.
- 3) Concerned Judicial Officers, Karkardooma Courts, Delhi.
- 4) The Secretary, shabdara Bar Association, Delhi.
- 5) The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
- 6) The Officer Incharge, Judicial Bench, East District, Karkardooma Courts, Delhi.
- 7) The Incharge, Facilitation /Bail Section/Filing Section, East District, Karkardooma Courts, Delhi.
- 8) The Website Committee, The Hazari Courts/Karkardooma Courts, Delhi.
- 9) For uploading on LAYERS.
- 10) PS to the undersigned.

Principal District & Sessions Judge,
East District, Karkardooma Courts,
Delhi